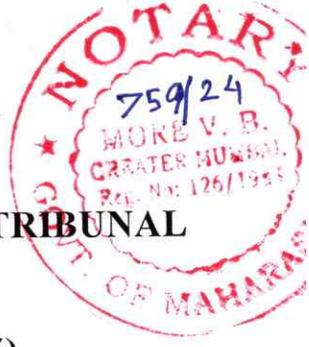


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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE  
Original Application NO.92 / 2024 (WZ)  
Earlier Original Application No.372/2024 (PB)**

**News item titled "Mumbai lost over 21000 trees in 6 years to make way for Metro Road projects" appearing in the Indian Express dated 26/3/2024**

**Affidavit on behalf of the Maharashtra Pollution Control Board i.e. Respondent No.2**

I, Sanjay Bhosale, Age-adult, Occupation -Service, the Regional Officer of the Maharashtra Pollution Control Board at Mumbai, having my office address at Kalpataru Point, 2nd Floor, Near Sion Circle, Sion (East), Mumbai-400 022, do hereby state on solemn affirmation as under:-

1. I am filing this Affidavit in compliance of the Order dated 28/05/2024 passed by the Hon'ble National Green Tribunal, WZ, Pune on behalf of the Respondent No.2 i.e. Maharashtra Pollution Control Board.
2. I say and submit that the Hon'ble National Green Tribunal, Principal Bench at New Delhi has taken Suo Moto cognizance in Original Application No.372/2024 (PB) regarding News item titled "Mumbai lost over 21000 trees in 6 years to make way for Metro Road projects" appearing in the Indian Express

dated 26/3/2024. In the aforesaid matter, the Hon'ble NGT, Principal Bench vide Order dtd 16/4/2024 transferred the aforesaid matter to the Western Zone Bench, Pune, which is registered as Original Application No.92/2024 (WZ), Pune. The Hon'ble NGT, Western Zone vide order dated 28/5/2024 directed the Respondent -Board to file reply affidavit in the said matter.

3. I say and submit that the present application is related to felling of trees in last six year to make the way for Metro and road projects in Mumbai, the issues of felling of trees falls under the purview of Tree Authority Department (Municipal Corporation of Greater Mumbai). Therefore, Respondent - Board vide letter dated 31/7/2024 requested the Deputy Commissioner (Garden), Byculla, Mumbai to take appropriate action. A copy of the letter dated 31/7/2024 is annexed herewith as an **Annexure-I**.

For & on behalf of the Maharashtra  
Pollution Control Board,

*Sanjay R. Bhosale*

Date:- 7/08/2024  
Place :- Mumbai

(Sanjay R Bhosale)  
Regional Officer, Mumbai

Regional Officer  
M.P.C. Board, Mumbai

**BEFORE ME**

*Vasant B. More*  
7/8/2024

**VASANT B. MORE**  
Notary Gr. Mumbai  
7, Vijaya Sadan, Flat No. 304,  
Above Axis Bank,  
Sion West, Mumbai-400022

REGISTER Sr. No 759/2024  
Page 2 of 2



Annexure - I

**MAHARASHTRA POLLUTION CONTROL BOARD**  
**Regional Office, Mumbai**

Phone No. 24015269 / 24016239  
Visit us at : <http://mpcb.gov.in>  
Email : romumbai@mpcb.gov.in



Kalptaru Point 2<sup>nd</sup> floor,  
Sion Matunga Scheme Road No. 8,  
Infant of Sion Cereal, Sion (E),  
Mumbai - 400 022.

"Your Service is our Duty"

Date: 31/7/2024

No./MPCB/ROM-240731-PTS-0184

To,  
Deputy Commissioner (Garden),  
2nd Floor, Penguin Building,  
Veermata Jijabai Bhosale Garden,  
Dr. Babasaheb Ambedkar Marg,  
Byculla(E) Mumbai-400001.

**Subject :** NGT matter OA No.92/2024(WZ) earlier Original Application No.372/2024(PB) in respect of News item titled "Mumbai lost over 21000 trees in 6 years to make way for Metro road projects" published in the Indian Express dated 26.03.2024

**Reference:** Hon'ble NGT Order issued dated 28.05.2024.

Sir,

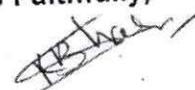
This is to inform you that, the Hon'ble National Green Tribunal (Western zone) has passed order on 28.05.2024 in the matter of matter OA no. Original Application No.92/2024(WZ) earlier Original Application No.372/2024(PB) in respect of News item titled "Mumbai lost over 21000 trees in 6 years to make way for Metro road projects" published in the Indian Express dated 26.03.2024. The application is registered with Hon'ble NGT on Suo Moto basis.

The Complainant has raised grievance about illegal cutting of trees due to ongoing Metro road projects and news about same was published in newspaper "Indian Express" on dated 26.03.2024. In this context, Hon'ble NGT have passed order dated 28.05.2024. copy of same is enclosed herewith.

Therefore you are hereby requested to take the appropriate action and communicate the action taken report to the complainant and a copy to this office on priority. Further, you are requested to submit its comprehensive report to Hon'ble NGT for perusal.

D.A.: As above

Yours Faithfully,

  
Sanjay R Bhosale  
Regional officer, Mumbai.

Copy submitted for information to :

- 1) Regional office (BMW), Mumbai.
- 2) Legal Department, MPC Board, Mumbai.
- 3) Sub Regional Office, Mumbai 1,2,3,4.